

participation in these Committees is essential for ensuring robust policy recommendations and executive accountability.

Our parliamentary democracy thrives on constructive dialogue and diverse perspectives—I urge all Members to uphold these principles with exemplary parliamentary decorum.

As the House of Elders, we bear a unique responsibility. The hopes of 1.4 billion Indians rest upon our deliberations. This session offers us the opportunity to fulfill their aspirations through measured wisdom and thoughtful discourse.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be Laid on Table.

Statement showing the Bills passed by the Houses of Parliament during the Two Hundred and Sixty-fifth Session of the Rajya Sabha and assented to by the President

SECRETARY-GENERAL: Sir, I lay on the Table, a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Two Hundred and Sixty-fifth Session of the Rajya Sabha and assented to by the President:-

1. The Jammu and Kashmir Appropriation (No.3) Bill, 2024
2. The Appropriation (No.2) Bill, 2024
3. The Finance (No.2) Bill, 2024.

MESSAGE FROM LOK SABHA

Bharatiya Vayyan Vidheyak, 2024

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that the Lok Sabha at its sitting held on 9th August, 2024, passed the Bharatiya Vayyan Vidheyak, 2024.

I lay a copy of the said Bill on the Table.
